

Name of the Corporate Debtor: KERALA CHAMBER OF COMMERCE AND INDUSTRY; Date of Commencement of CIRP: 21-02-2022; List of Creditors as on: 14-04-2022; Name of IP: Mr. K. Parameswaran nair; Process Number: 1; Last 5 digit of registration number: 12702

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	16	336497498	14	291259411	31.16	0	45238087	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	132677441	1	132677441	14.20	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	9	156322956	1	7442939	0.80	0	148880017	0	Annexure 4
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	15	5542867	15	2465973	0.26	0	3076894	0	Annexure 6
7	Operational creditors (Government Dues)	1	265901704	1	265901704	28.45	0	45238087	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	11	92460219	8	55231236	5.91	0	37228983	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	11	277698130	9	179618439	19.22	0	98079691	0	Annexure 9
Total		64	1267100815	49	934597143	100.00	0	332503672	0	